

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/15872/2026 ARBP/17/2026	M/S. S.M CONSULTANTS,BHUBANESWAR,KHURDA VS CHIEF ENGINEER,NATIONAL HIGHWAYS,ODISHA	ABHISHEK DASH VS	// (//
2	D-ARBP/15236/2026 ARBP/18/2026	M/S. EFFWA INFRA AND RESEARCH PVT. LTD., MAHARASTRA VS M/S. IDCOL FEERO CHROME AND ALLOYS LTD., JAJPUR	SUVASHISH PATTANAIAK VS	// DISTRICT & SESIONS JUDGE,BHUBANE
3	D-BLAPL/10268/2026 BLAPL/3427/2026	BISHAL SAHA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	Arbitration Appeal/000010/2023 SAMBALPUR SADAR /364 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000162/2025
4	D-BLAPL/10269/2026 BLAPL/3428/2026	MUNNA KUMBHAR VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	BISRA /10 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000161/2023
5	D-BLAPL/10270/2026 BLAPL/3429/2026	MUKESH KHADIA VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	UDITNAGAR /116 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000163/2025
6	D-BLAPL/10278/2026 BLAPL/3430/2026	PURUSOTTAM GARDIA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /42 /2026 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000130/2026
7	D-BLAPL/10280/2026 BLAPL/3431/2026	DAITARI PATEL @ DAITARY PATEL VS STATE OF ODISHA	UMAKANTA BARIK VS	KALAMPUR /79 /2024 A.D.J.,DHARAMGARH(Kalahandi) CT/0000084/2024
8	D-BLAPL/10226/2026 BLAPL/3432/2026	LIPU JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BOLAGARH P.S. /14 /2026 2ND A.D.J.,KHURDA(Khordha) TR/0000008/2026
9	D-BLAPL/10282/2026 BLAPL/3433/2026	RAMJEE PRASAD GUPTA VS STATE OF ODISHA	DHIRENDRA KUMAR DAS VS	LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001047/2025
10	D-BLAPL/9346/2026 BLAPL/3434/2026	BRAHMANANDA NAIK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	RENGALI DAM SITE /12 /2026 A.D.J.,TALCHER(Anugul) CT/0000044/2026
11	D-BLAPL/10283/2026 BLAPL/3435/2026	RUDRA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /134 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000392/2026

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12	D-BLAPL/10190/2026 BLAPL/3436/2026	LALAT @ LALATENDU SWAIN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BHUBAN /4 /2026 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000068/2026
13	D-BLAPL/10193/2026 BLAPL/3437/2026	RAJA KUMAR SINGH @ RAJA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARBIL /29 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000077/2026
14	D-BLAPL/10199/2026 BLAPL/3438/2026	DHANANJAY SAHU @ CHHUABABU SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /266 /2025 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000021/2025
15	D-BLAPL/10284/2026 BLAPL/3439/2026	ARJUN SINGH VS STATE OF ODISHA	DIPANKAR ACHARYA VS	KINJIRKELA /296 /2025 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000030/2026
16	D-BLAPL/10222/2026 BLAPL/3440/2026	B. BALARAM PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /559 /2025 A.D.J.,KODALA(Ganjam) ST/0000189/2025
17	D-BLAPL/10224/2026 BLAPL/3441/2026	B. TOFAN PATRA @ TOPHAN PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /559 /2025 A.D.J.,KODALA(Ganjam) ST/0000189/2025
18	D-BLAPL/10236/2026 BLAPL/3442/2026	SUBHAM TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ATTABIRA /90 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000018/2026
19	D-BLAPL/10335/2026 BLAPL/3443/2026	RAJA PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /134 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000392/2026
20	D-BLAPL/10183/2026 BLAPL/3444/2026	TAPAS PANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /69 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000012/2026
21	D-BLAPL/10239/2026 BLAPL/3445/2026	MAHAMMAD GULAM RASUL VS STATE OF ODISHA	ADISHA MOHANTY VS	MALKANGIRI /101 /2026 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000118/2026
22	D-BLAPL/10262/2026 BLAPL/3446/2026	BISHIKESAN BHOI VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	SONEPUR /250 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000082/2025
23	D-BLAPL/10345/2026	AMARESH DASH	RAMESH CHANDRA MAHARANA	CUTTACK SADAR /50 /2026

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	BLAPL/3447/2026	VS STATE OF ODISHA	VS	1ST A.D.J., CUTTACK(Cuttack) Spl/0000001/2026
24	D-BLAPL/10263/2026 BLAPL/3448/2026	ABDUL QUADIR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /100 /2026 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000182/2026
25	D-BLAPL/10386/2026 BLAPL/3449/2026	PANCHU BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /13 /2025 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000045/2025
26	D-BLAPL/10265/2026 BLAPL/3450/2026	UMAKANTA PANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /57 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000695/2025
27	D-BLAPL/10192/2026 BLAPL/3451/2026	MHAMJMAD ASIPH @ MD ASIF VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /231 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000041/2025
28	D-BLAPL/9870/2026 BLAPL/3452/2026	AYUSH SHARMA VS STATE OF ODISHA	ANIRUDHA DAS VS	G.R.P.S. (TITILAGARH) /36 /2026 A.D.J.,TITILAGARH(Balangir) Spl/0000017/2026
29	D-BLAPL/9935/2026 BLAPL/3453/2026	HARBINDAR SYCE @ HARBINDAR SAHIS @ CHIKNA VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /32 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000101/2026
30	D-BLAPL/10347/2026 BLAPL/3454/2026	TIKILI JENA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	NIKIRAI /222 /2024 A.D.J.,KENDRAPARA(Kendrapara) ST/0000004/2025
31	D-BLAPL/10362/2026 BLAPL/3455/2026	RANJIT @ JATIA MOHANTA VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	THAKURMUNDA /123 /2024 A.D.J.,KARANJIA(Mayurbhanj) ST/0000021/2025
32	D-BLAPL/10348/2026 BLAPL/3456/2026	SK. ABID VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000013/2026
33	D-BLAPL/10359/2026 BLAPL/3457/2026	SHIVAM SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /509 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002292/2025
34	D-BLAPL/10267/2026 BLAPL/3458/2026	MURUSUDU RAITA VS	SUCHIT KUMAR NAYAK VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj

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35	D-BLAPL/10368/2026 BLAPL/3459/2026	STATE OF ODISHA TEJ PRATAP SINGH VS	BIKASH KARNA VS	2(A)CC/0000017/2025 GHANTAPADA /21 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000048/2026
36	D-BLAPL/10325/2026 BLAPL/3460/2026	STATE OF ODISHA SANJAY HO @ BAIPAI VS	SOUBHAGYA KUMAR DASH VS	SOSO /139 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000014/2025
37	D-BLAPL/10360/2026 BLAPL/3461/2026	STATE OF ODISHA SHIVAM SAHU VS	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /577 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002516/2025
38	D-BLAPL/9498/2026 BLAPL/3462/2026	STATE OF ODISHA LINGARAJ SWAIN @ MAGI VS	KABIRAJ PRADHAN VS	NIRAKARPUR /273 /2025 J.M.F.C,TANGI(Khordha) GR/0000698/2025
39	D-BLAPL/10374/2026 BLAPL/3463/2026	STATE OF ODISHA RAJA KUMBHAR VS	PRATYUSHA NAIDU VS	TUSRA /14 /2026 J.M.F.C.,TUSURA(Balangir) GR/0000014/2026
40	D-BLAPL/9930/2026 BLAPL/3464/2026	STATE OF ODISHA BETA ULL VS	SK. ZAFARULLA VS	BANGRIPOSI /318 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0001095/2025
41	D-BLAPL/10409/2026 BLAPL/3465/2026	STATE OF ODISHA GOYANI MILAN BHAI BHUPATBHAI VS	ANUPAM RATH VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0000583/2025
42	D-BLAPL/9939/2026 BLAPL/3466/2026	STATE OF ODISHA HARBINDAR SYCE @ HARBINDAR SAHIS @ CHIKNA VS	SK. ZAFARULLA VS	ORIENT /41 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000135/2026
43	D-BLAPL/9948/2026 BLAPL/3467/2026	STATE OF ODISHA PAPU @ RAJESH KAMILA VS	ASHOK KUMAR JENA VS	Tantiapal Marine /35 /2026 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000020/2026
44	D-BLAPL/10135/2026 BLAPL/3468/2026	STATE OF ODISHA RAJA @ RAJ KISHORE BARIK VS	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /768 /2023 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0001373/2023
45	D-BLAPL/9962/2026 BLAPL/3469/2026	STATE OF ODISHA RAHUL @ BISWANATH LOHAR VS	TUSAR KUMAR MISHRA VS	SUNDARGARH SADAR /430 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001877/2025

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46	D-BLAPL/10334/2026 BLAPL/3470/2026	ISWAR SINGH VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /104 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000085/2025
47	D-BLAPL/10430/2026 BLAPL/3471/2026	GOBARDHAN MALLICK @ PATIA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000019/2026
48	D-BLAPL/10432/2026 BLAPL/3472/2026	JITU SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /266 /2025 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000021/2025
49	D-BLAPL/10474/2026 BLAPL/3473/2026	JITENDRA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BEGUNIAPADA /106 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000433/2026
50	D-BLAPL/10342/2026 BLAPL/3474/2026	HIMANSHU SEKHAR SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	BAISINGA /359 /2025 A.D.J.,BARIPADA(Mayurbhanj) ST/0000150/2025
51	D-BLAPL/10439/2026 BLAPL/3475/2026	SOUMENDRA MALLICK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PHULBANI TOWN /219 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000801/2024
52	D-BLAPL/10497/2026 BLAPL/3476/2026	MITHUN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000109/2025
53	D-BLAPL/10498/2026 BLAPL/3477/2026	KAMALAKANTA PADHI @ KAMALAKANTA PARHI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000026/2026
54	D-BLAPL/10287/2026 BLAPL/3478/2026	GANGADHAR ROUT @ SUNIA ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GANIA /81 /2025 DISTRICT AND SESSIONS JUDGE,NAYAGUDA ST/0000251/2025
55	D-BLAPL/10397/2026 BLAPL/3479/2026	ROSAN BAGHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000014/2026
56	D-CMP/14987/2026 CMP/619/2026	SUKANTI PATTNAIK VS PARBATI DEI	ANKITA MUKHERJI VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK EC/0000002/2025
57	D-CMP/14343/2026	BISRAM ORAM	TUSAR KUMAR MISHRA	//

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	CMP/620/2026	VS SAWDHANI ORAM	VS	CIVIL JUDGE (SD),ROURKELA(Sundarga CS/0000122/2005
58	D-CMP/15015/2026 CMP/621/2026	ASHWAIN KAR VS ARUN KUMAR PRAHARAJ	GAJENDRANATH ROUT VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapur) CS/0000073/2023
59	D-CMP/14472/2026 CMP/622/2026	BISHNUPRIYA PATI @ PANDA VS BHARAT CHANDRA PANDA	SRINIVAS MOHANTY VS	// 1ST A.D.J., BHUBANESWAR(Khordha) Fao/0000019/2021
60	D-CMP/1231/2026 CMP/623/2026	UMAKANTA JENA VS RASMITA JENA	SATYABADI MANTRY VS	// CIVIL JUDGE (JR.DIV.),AUL(Kendrapara) IA/0000033/2018
61	D-CMP/13808/2026 CMP/624/2026	LAXMIMANI BHAKTA VS GOURANGA BHAKTA	MAHESWAR MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000717/2015
62	D-CMP/15534/2026 CMP/625/2026	SHANKARSHANA PUJAHARI@PUJARI VS DAMADAR NAYAK	ABHILASH MISHRA VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur) EC/0000007/2025
63	D-CMP/15349/2026 CMP/626/2026	DILLIP KUMAR NAYAK VS MALATI NAYAK	TRILOCHAN DASH VS	// A.D.J.,JAJPUR ROAD(Jajapur) Fao/0000009/2025
64	D-CMP/15956/2026 CMP/627/2026	SULOCHANA DEVI VS AGNIMITRA SEN	SASMITA NAYAK VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR CMA/0000050/2025
65	D-CMP/15068/2026 CMP/628/2026	RUKMANI MOHARANA VS GOPINATH JEW MARFATDAR MAHANTA MADHABA PARAPANNA RAMANUJA DAS, PURI	KISHORE KUMAR MISHRA VS	// A.D.J.,KENDRAPARA(Kendrapara) Fao/0000006/2019
66	D-CMP/15359/2026 CMP/629/2026	AMKEY TRADERS, GANJAM VS M/S. ALLAMSETTY SARADA, GANJAM	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) EC/0000024/2024
67	D-CONTC/51559/2025 CONTC/2096/2026	MANAGING COMMITTEE OF RADHANATH VIDYAPITHA,AREI VS DR. N.THIRUMALA NAIK, IAS	SURENDRA KUMAR SAHOO VS	// () //
68	D-CONTC/10685/2026 CONTC/2097/2026	GANPATI PRADHAN VS	ADV. VS	// ()

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69	D-CONTC/12285/2026 CONTC/2098/2026	DEORANJAN KUMAR SINGH, I.A.S JUGAL KISHORE SAHOO VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// // ()
70	D-CONTC/12305/2026 CONTC/2099/2026	ADAIT CHARAN BHOL VS GIRISH S.N, IAS	ADV. VS	// // ()
71	D-CONTC/13246/2026 CONTC/2100/2026	MANAGING COMMITTEE OF RADHADAMODAR VIDYAPITHA, KADAMBAPATANA VS DR.N.THIRUMALA NAYAK, IAS	PRAFULLA KUMAR KAR VS	// // ()
72	D-CONTC/13308/2026 CONTC/2101/2026	TIRTHA SAHU VS SHUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// // ()
73	D-CONTC/13312/2026 CONTC/2102/2026	SANKRA DEI VS SHUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// // ()
74	D-CONTC/13368/2026 CONTC/2103/2026	LAXMIDHAR BEHERA VS SUBHA SARMA, IAS	ADV. VS	// // ()
75	D-CONTC/13372/2026 CONTC/2104/2026	KRUSHNA CHANDRA KAR VS THIRUMALA NAIK, I.A.S	ADV. VS	// // ()
76	D-CONTC/13375/2026 CONTC/2105/2026	SANTOSH KUMAR HAZRA VS THIRUMALA NAIK, I.A.S	ADV. VS	// // ()
77	D-CONTC/13377/2026 CONTC/2106/2026	SAROJ KUMAR SAMAL VS THIRUMALA NAIK, I.A.S	SANJIB KUMAR RATH VS	// // ()
78	D-CONTC/13381/2026 CONTC/2107/2026	NIRAKAR SAMAL VS THIRUMALA NAIK, I.A.S	SANJIB KUMAR RATH VS	// // ()
79	D-CONTC/13384/2026 CONTC/2108/2026	PRAFULLA KUMAR BARIK VS THIRUMALA NAIK, I.A.S	SANJIB KUMAR RATH VS	// // ()

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80	D-CONTC/13387/2026 CONTC/2109/2026	AKSHAYA KUMAR JENA VS THIRUMALA NAIK, I.A.S	SANJIB KUMAR RATH VS	// 0 //
81	D-CONTC/13391/2026 CONTC/2110/2026	BASANTA BARIK VS THIRUMALA NAIK, I.A.S	SANJIB KUMAR RATH VS	// 0 //
82	D-CONTC/13399/2026 CONTC/2111/2026	DASARATHI DHAL VS THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
83	D-CONTC/13400/2026 CONTC/2112/2026	PRAFULLA KUMAR NAYAK VS THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
84	D-CONTC/13412/2026 CONTC/2113/2026	MITU BISWAL VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES,KHURDA	ADV. VS	// 0 //
85	D-CONTC/13416/2026 CONTC/2114/2026	KUSHADHWAJA SAHOO VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES,KHURDA	ADV. VS	// 0 //
86	D-CONTC/13422/2026 CONTC/2115/2026	DASARATHI DEHURY VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES,KHURDA	ADV. VS	// 0 //
87	D-CONTC/14065/2026 CONTC/2116/2026	TIKERAM MAJHI VS SHUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
88	D-CONTC/14119/2026 CONTC/2117/2026	MAHESWETA MANASWINI MOHAPATRA VS USHA PADHI, I.A.S	PRASANTA KUMAR JENA VS	// 0 //
89	D-CONTC/14160/2026 CONTC/2118/2026	SAKUNTALA PANIGRAHI VS AUROBINDA AGARWAL, IAS	ADV. VS	// 0 //
90	D-CONTC/15963/2026 CONTC/2119/2026	PURNA CHANDRA MOHAPATRA VS SANJEEB KUMAR MISHRA, IAS	PRABHAT KUMAR SAHOO VS	// 0 //
91	D-CONTC/14537/2026	SASMITA NAYAK	PRASANTA KUMAR JENA	//

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	CONTC/2120/2026	VS USHA PADHI, I.A.S.	VS	() //
92	D-CONTC/15076/2026 CONTC/2121/2026	AMIYA KUMAR JENA VS DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// () //
93	D-CONTC/15330/2026 CONTC/2122/2026	BISWA RANJAN PANDA VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPARTMENT	MANAS PATI VS	// () //
94	D-CONTC/15331/2026 CONTC/2123/2026	SUSHIL KUMAR CHOUDHURY VS SATYABRATA BEHERA, ENGINEER IN CHIEF WORKS DEPARTMENT	MANAS PATI VS	// () //
95	D-CONTC/12466/2026 CONTC/2124/2026	PRADIPTA KUMAR SAHOO VS KALIPRASANNA MOHAPATRA, I.A.S	ADV. VS	// () //
96	D-CONTC/13066/2026 CONTC/2125/2026	MANOJ KUMAR PARHI VS ARAVIND AGRAWAL, IAS	AKSHAYA KUMAR DORA VS	// () //
97	D-CONTC/13427/2026 CONTC/2126/2026	MEGHAMALA SAHOO VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, KHURDA	ADV. VS	// () //
98	D-CONTC/13432/2026 CONTC/2127/2026	LOKANATH BEHERA VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, KHURDA	ADV. VS	// () //
99	D-CONTC/13435/2026 CONTC/2128/2026	RABI CHANDRA SAHOO VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, KHURDA	ADV. VS	// () //
100	D-CONTC/8470/2026 CONTC/2129/2026	SIBA PRASAD DUTTA VS DILIP ROU TRAI, COLECTOR, BHADRAK	ADV. VS	// () //
101	D-CRLA/9634/2026 CRLA/349/2026	SAHADEB MOHANTA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA TOWN /357 /2022 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000211/2024
102	D-CRLA/10372/2026 CRLA/350/2026	SUBASH CHANDRA DAS VS	AJAYA KUMAR BARAL VS	SAMBALPUR VIGILANCE /7 /2017 SPL.JUDGE (VIG), SUNDERGARH(Sunda

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103	D-CRLMC/10932/2026 CRLMC/1214/2026	STATE OF ODISHA(VIG.) PRADIP KUMAR BEHERA@PRADEEPTA KUMAR BEHERA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	CT/0000037/2017 KOMNA PS /104 /2007 J.M.F.C,KOMNA(Nuapada) GR/0000271/2007
104	D-CRLMC/10686/2026 CRLMC/1215/2026	M.ASHUTOSH MALLIK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	TALABANIA /42 /2020 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000037/2025
105	D-CRLMC/10856/2026 CRLMC/1216/2026	BIJAY KU BAG@BIJAY BAG VS STATE OF ODISHA	DEBASIS MISHRA VS	BIJEPUR /178 /2022 J.M.F.C. BIJEPUR(Bargarh) GR/0000496/2022
106	D-CRLMC/10901/2026 CRLMC/1217/2026	RATAN GOUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODINGA /45 /2016 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000165/2016
107	D-CRLMC/10785/2026 CRLMC/1218/2026	TRIDEV GANGDEB@TRIDEEP GANGDEB VS STATE OF ODISHA	DIPANKAR ACHARYA VS	REAMAL /12 /2005 J.M.F.C,REAMAL(Debagarh) GR/0000055/2005
108	D-CRLMC/9931/2026 CRLMC/1219/2026	SURESH KUMAR PARIDA@KALU PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /181 /2016 ASST. SESSION JUDGE,RANPUR(Nayaga ST/0000002/2023
109	D-CRLMC/10682/2026 CRLMC/1220/2026	JITU NAIK @ JITENDRA NAIKA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GANGAPUR (ASKA) /64 /2014 A.D.J.,ASKA(Ganjam) ST/0000322/2025
110	D-CRLMC/10377/2026 CRLMC/1221/2026	KUNU HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHATIGUDA /46 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000024/2025
111	D-CRLMP/8387/2026 CRLMP/501/2026	BIKY @ ABHINASH SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	CYBER CRIME AND ECONOMIC OFFEN (//
112	D-CRLMP/7506/2026 CRLMP/502/2026	KULAMANI MISHRA VS STATE OF ODISHA(VIG.)	ANAM CHARAN PANDA VS	// (//
113	D-CRLMP/9178/2026 CRLMP/503/2026	NARESH SINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	AINTHAPALI /400 /2025 (//

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114	D-CRLMP/8775/2026 CRLMP/504/2026	SMRUTI RANJAN SAMAL VS MANAPPURAM HOME FINANCE LTD., MAHARAstra	NALINI KANTA DASH VS	//0 ()
115	D-CRLREV/10407/2026 CRLREV/281/2026	SATYA NARAYAN MOHANTY@SATYA RANJAN MOHANTY VS SARBESWAR CHOUDHURY	PRAKASH KUMAR MOHANTY VS	//0 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000023/2019
116	D-CRLREV/10476/2026 CRLREV/282/2026	ANSUMAN MISHRA VS MS FAUJIA@FAUJIYA TABASUM	SATYA RANJAN MULIA VS	//0 3RD A.D.J., CUTTACK(Cuttack) CRA/0000149/2024
117	D-CRLREV/10590/2026 CRLREV/283/2026	LIPU@ASISH@ASHIS GARANAIAK@GADNAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /148 /2016 DISTRICT AND SESSIONS JUDGE,ANGUL CRA/0000014/2022
118	D-CRP/13918/2026 CRP/9/2026	ADITYA PRASAD PANDA VS ORISSA STATE FINANCIAL CORPORATION	DURGA PRASAD JENA VS	// CIVIL JUDGE (SD),ASKA(Ganjam) CS/0000049/2024
119	D-FAO/15149/2026 FAO/227/2026	BASANTA KUMAR PATNAIK VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000190/2024
120	D-FAO/15327/2026 FAO/228/2026	MANAGING COMMITTEE OF SHAKUNTALA BIDYDHAR HIGH SCHOOL VS STATE OF ODISHA	AMIT KUMAR SAA VS	// STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0000500/2012
121	D-FAO/12097/2026 FAO/229/2026	MANAGING COMMITTEE OF MANAPUR M.E.SCHOOL, CUTTACK VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0001305/2017
122	D-LAA/14543/2026 LAA/51/2026	DIALU MAJHI VS SPL.LAND ACQUISTION OFFICER, LOWER INDRA IRRIGATION PROJECT,KHARIA,NUAPADA	KRUSHNA CHANDRA DASH VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada) LAR/0000015/2024
123	D-MACA/7266/2026 MACA/361/2026	M/S.ORIENTAL INSURANCE CO LTD.,CUTTACK VS RANJITA PRADHAN	AMIT KUMAR NATH VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000414/2010
124	D-MACA/14779/2026 MACA/362/2026	JASWABANT SAHOO VS ARJUN SAHU	AKSHYANGSHU SEKHAR NANDY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000158/2017
125	D-MACA/14604/2026	MATI MAJHI	BISHNU BRATA SINGH	//

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	MACA/363/2026	VS USHA MANI NAIK	VS	I MACT,BARIPADA(Mayurbhanj) Mac/0000032/2024
126	D-MATA/8480/2026 MATA/128/2026	SIMA KUMARI SETHI VS PRADEEP KUMAR SETHY	ASIT KUMAR OTTA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000139/2023
127	D-MATA/14882/2026 MATA/129/2026	BIJAY SAHOO VS BIMAL SAHOO	BASHISTHA RAY VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000162/2023
128	D-RPFAM/14714/2026 RPFAM/102/2026	RAKESH RATAN NATH VS DEEPANJALI NAYAK	LAXMAN PRADHAN VS	// JUDGE FAMILY COURT-II,BHUBANESW Crp/0000245/2024
129	D-RPFAM/14659/2026 RPFAM/103/2026	ASHUTOSH PANIGRAHI VS IPSITA PANIGRAHI	RAJENDRA KUMAR MUND VS	// JUDGE FAMILY COURT, BHAWANIPAT Crp/0000029/2024
130	D-RPFAM/15020/2026 RPFAM/104/2026	SURYAMANI MOHAPATRA VS PUJA SAHOO	PRASANTA KUMAR SATAPATHY VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000118/2025
131	D-RPFAM/49703/2025 RPFAM/105/2026	GYANA RANJAN MOHANTY VS MANDAKINI LENKA@MANDAKINI MOHANTY	BIJAYANANDA DASH VS	// JUDGE FAMILY COURT, KENDRAPARA Crp/0000207/2022
132	D-RSA/7383/2026 RSA/192/2026	BUDURAM GOUDA @ BHUDURAM GOUDA VS DHANEI GOUDA	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,UMERKOTE(Nabarangapur) RFA/0000003/2017
133	D-RSA/13022/2026 RSA/193/2026	URMILA SAHOO VS ORISSA STATE FINANCIAL CORPORATION, CUTTACK	PRASANNA KUMAR RATH VS	// DISTRICT AND SESSIONS JUDGE,NAYA RFA/0000025/2025
134	D-RVWPET/15725/2026 RVWPET/87/2026	GAYATRI DEVI AGARWAL VS STATE BANK OF INDIA	ADV. VS	// () //
135	D-RVWPET/14820/2026 RVWPET/88/2026	HARSH VARDHAN TIBREWAL VS KISHORE KEDIA	SANJEEV UDGATA VS	// () //
136	D-RVWPET/11411/2026 RVWPET/89/2026	DHANESWAR DAS VS	PRASANNA KUMAR RATH VS	// ()

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137	D-RVWPET/12195/2026 RVWPET/90/2026	STATE OF ODISHA UNION OF INDIA VS BALA PUJARI	MILLON KUMAR (CENTRAL GOVT. COUNSEL) VS	// // ()
138	D-TRP(C)/15108/2026 TRP(C)/105/2026	SAMAPTI PADHIARI VS PRAMIT KUMAR KANUNGO	GANESH PRASAD SAMAL VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000340/2022
139	D-TRPCRL/10048/2026 TRPCRL/32/2026	PRADEEP KUMAR RAY VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	BALASORE VIGILANCE /40 /2007 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000010/2011
140	D-WA/9351/2026 WA/569/2026	DINESH KUMAR SINGH VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// ()
141	D-WA/13360/2026 WA/570/2026	SANJIB NARAYAN PRASAD PATI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// ()
142	D-WA/12024/2026 WA/571/2026	ABHIRAM DUTTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()
143	D-WA/11784/2026 WA/572/2026	SRI JAGANNATH JEW BIJE,ITAMATI VS BIJAY BAHINIPATI	SIDHESWAR RATH VS	// ()
144	D-WA/15274/2026 WA/573/2026	MAKBUL ALI KHAN VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// ()
145	D-WP(C)/15367/2026 WP(C)/11104/2026	SUPHALA NAYAK VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	// ()
146	D-WP(C)/15099/2026 WP(C)/11105/2026	SURYAKANTI SAMANTA SINGHARAY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// ()
147	D-WP(C)/15118/2026 WP(C)/11106/2026	RAKESH SWAIN VS THE COLLECTOR, CUTTACK	AKSHAYA KUMAR PANDEY VS	// ()

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148	D-WP(C)/15143/2026 WP(C)/11107/2026	PRANABALLAVA ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
149	D-WP(C)/15121/2026 WP(C)/11108/2026	PRAMOD KUMAR PARIDA VS THE COLLECTOR, CUTTACK	AKSHAYA KUMAR PANDEY VS	// 0 //
150	D-WP(C)/54642/2025 WP(C)/11109/2026	JAGADISH MOHANTY VS STATE OF ODISHA	RAJ KISHORE SWAIN VS	// 0 //
151	D-WP(C)/15126/2026 WP(C)/11110/2026	PRAPATI RANJAN BARIK VS THE COLLECTOR, CUTTACK	AKSHAYA KUMAR PANDEY VS	// 0 //
152	D-WP(C)/15364/2026 WP(C)/11111/2026	UCO BANK, DHENKANAL BRANCH, DHENKANAL VS SAROJ KUMAR SAHOO	BIBHUTI BHUSAN SWAIN VS	// 0 //
153	D-WP(C)/15221/2026 WP(C)/11112/2026	AMARJEET JENA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
154	D-WP(C)/15245/2026 WP(C)/11113/2026	MAHENDRA KUMAR JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
155	D-WP(C)/15188/2026 WP(C)/11114/2026	BRUNDABAN SAMAL VS STATE OF ODISHA	KAMAL RAY VS	// 0 //
156	D-WP(C)/14849/2026 WP(C)/11115/2026	GANDHI COLLEGE OF NURSING, BHUBANESWAR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
157	D-WP(C)/11291/2026 WP(C)/11116/2026	M/S. SHRUTI INDIA ENTERPRISES, JHARSUGUDA VS THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR ZONE	PRASANTA KUMAR NANDA VS	// 0 //
158	D-WP(C)/14339/2026 WP(C)/11117/2026	GOPINATH MAHAPATRA VS INCOME TAX OFFICER, PURI	PRAKASH KUMAR JENA VS	// 0 //
159	D-WP(C)/15237/2026	BIREN KUMAR ROUT	KUNAL KUMAR SWAIN	//

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	WP(C)/11118/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/15255/2026 WP(C)/11119/2026	HEMALATA MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
161	D-WP(C)/11571/2026 WP(C)/11120/2026	PRATAP KUMAR SENAPATI VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
162	D-WP(C)/15265/2026 WP(C)/11121/2026	TARAMANI SURIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
163	D-WP(C)/14239/2026 WP(C)/11122/2026	ADHIR CHANDRA MOHANTY VS UNION OF INDIA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
164	D-WP(C)/13651/2026 WP(C)/11123/2026	DIBYA RANJAN MALLICK VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	// 0 //
165	D-WP(C)/12907/2026 WP(C)/11124/2026	BIHARILAL SAHU VS JUDGE IN CHARGE, DISTRICT RECORD ROOM, BHAWANIPATNA	PRAFULLA KUMAR KAR VS	// 0 //
166	D-WP(C)/13652/2026 WP(C)/11125/2026	SRIMANT BARIK VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	// 0 //
167	D-WP(C)/15275/2026 WP(C)/11126/2026	ARATI PATRO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
168	D-WP(C)/13264/2026 WP(C)/11127/2026	DIBYASINGH SAMANTA VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	// 0 //
169	D-WP(C)/14125/2026 WP(C)/11128/2026	DAYANIDHI SAHOO VS THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, CUTTACK	SANATAN PANI VS	// 0 //
170	D-WP(C)/13556/2026 WP(C)/11129/2026	SATRUGHAN BHOI VS	SOUBHAGYA KUMAR RATH VS	// 0

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		APPELLATE AUTHORITY CUM PRINCIPAL SECRETARY TO GOVERNMENT, BHUBANESWAR		//
171	D-WP(C)/14354/2026 WP(C)/11130/2026	BINEET NARAYAN KHUNTIA VS INCOME TAX OFFICER, PURI	PRAKASH KUMAR JENA VS	// 0 //
172	D-WP(C)/14997/2026 WP(C)/11131/2026	JAYANTA KUMAR MAITRA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
173	D-WP(C)/15176/2026 WP(C)/11132/2026	M/S. LIFE STYLE PROPERTIES PVT. LTD., KHURDA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
174	D-WP(C)/14525/2026 WP(C)/11133/2026	ASHAMATI PRADHAN VS MAZINDER SINGH	PRADEEP KUMAR MISHRA VS	// 0 //
175	D-WP(C)/14191/2026 WP(C)/11134/2026	MANJULA THAYAL VS STATE OF ODISHA	BIKRAMADITYA BHARAT NANDAN DWIBEDI VS	// 0 //
176	D-WP(C)/13561/2026 WP(C)/11135/2026	SUKANTI MUNDA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
177	D-WP(C)/12422/2026 WP(C)/11136/2026	SIDDHESWAR ROUT VS STATE OF ODISHA	PRAGNAYA NANDA PATTNAIK VS	// 0 //
178	D-WP(C)/13580/2026 WP(C)/11137/2026	DEBADATTA MISHRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
179	D-WP(C)/9879/2026 WP(C)/11138/2026	VISWA YUVA KENDRA, BANINALI, ANGUL VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
180	D-WP(C)/14704/2026 WP(C)/11139/2026	M/S.DAKESWARI ENTERPRISES, JAJPUR VS EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	MAHITOSH SINHA VS	// 0 //
181	D-WP(C)/15424/2026 WP(C)/11140/2026	JAYASHREE NAYAK VS GENERAL MANAGER(ELECTRICAL), TPCODL TATA POWER GENERAL ODISHA DISTRIBUTION LTD, NAYAPALLI	DR. JITENDRA KUMAR LENKA VS	// 0 //

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182	D-WP(C)/15151/2026 WP(C)/11141/2026	BHUIJENDRA PRASAD MALLICK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
183	D-WP(C)/13640/2026 WP(C)/11142/2026	M/S. ORISSA CARBON BRUSHES, JAGATPUR, CUTTACK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), KHORDHA	SOURAV SUMAN BHUYAN VS	// 0 //
184	D-WP(C)/13325/2026 WP(C)/11143/2026	DILLIP KUMAR SWAIN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
185	D-WP(C)/14678/2026 WP(C)/11144/2026	SUMATI NAIK VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	// 0 //
186	D-WP(C)/15159/2026 WP(C)/11145/2026	PREMASHILA KERKETA VS AUTHORIZED OFFICER CUM CHIEF MANAGER, BANK OF BARODA, SAMBALPUR	LALITA NARAYAN PATTNAIK VS	// 0 //
187	D-WP(C)/14181/2026 WP(C)/11146/2026	DR.RAGHUNATH MISHRA VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
188	D-WP(C)/8281/2026 WP(C)/11147/2026	NABAGHANA MAHARANA VS NATIONAL HIGH WAY AUTHORITY OF INDIA,BHUBANESWAR	ACHYUTANANDA PATTANAIAK VS	// 0 //
189	D-WP(C)/13855/2026 WP(C)/11148/2026	SURESH KUMAR SETHI VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
190	D-WP(C)/14706/2026 WP(C)/11149/2026	GREEN CIRCLE ENVIRONMENT PVT. LTD., KHURDA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
191	D-WP(C)/14254/2026 WP(C)/11150/2026	JAY KISHORE SAHU VS THE SUNDERGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD.,SUNDERGARH	RASHMI NARAYAN PATNAIK VS	// 0 //
192	D-WP(C)/15456/2026 WP(C)/11151/2026	SANDHYARANI NAIK VS VICE CHANCELLOR, UTKAL UNIVERSITY, VANIVIHAR, BHUBANESWAR	CHITRA PADHI VS	// 0 //
193	D-WP(C)/16057/2026	PRAMILA SAHANI	SRI OM SWARUP	//

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	WP(C)/11152/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/13879/2026 WP(C)/11153/2026	M/S MISRILALL MINES PVT.LTD, JAJPUR ROAD VS UNION BANK OF INDIA, BHUBANESWAR	PRASANTA KUMAR TRIPATHY VS	// 0 //
195	D-WP(C)/14331/2026 WP(C)/11154/2026	BIKUNTH NATH PAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
196	D-WP(C)/16062/2026 WP(C)/11155/2026	KHETRAMANI KANDI VS STATE OF ODISHA	OM SWARUP VS	// 0 //
197	D-WP(C)/13942/2026 WP(C)/11156/2026	SAROJINI PRUSTY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
198	D-WP(C)/14725/2026 WP(C)/11157/2026	SHYAM SUNDAR MURMU VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
199	D-WP(C)/16235/2026 WP(C)/11158/2026	SUSHREE PRADHAN VS DIRECTORATE OF ELEMENTARY EDUCATION, BHUBANESWAR	MUKESH PANDA VS	// 0 //
200	D-WP(C)/14476/2026 WP(C)/11159/2026	M/S.PUROSTEEL INDIA PRIVATE LTD, OGALAPADA, KHURDA VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	RAMESH CHANDRA JENA VS	// 0 //
201	D-WP(C)/13899/2026 WP(C)/11160/2026	RAJESH AGRAWAL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
202	D-WP(C)/15647/2026 WP(C)/11161/2026	SUBHA SANDHYA ROUT VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SURESH CHANDRA DASH VS	// 0 //
203	D-WP(C)/14746/2026 WP(C)/11162/2026	JANARDAN PANDA VS THE COMMISSIONER COMMERCIAL TAX AND GST, ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
204	D-WP(C)/13934/2026 WP(C)/11163/2026	RAJESH KUMAR SAHU VS	ARUN KUMAR PATRA VS	// 0

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205	D-WP(C)/16103/2026 WP(C)/11164/2026	STATE OF ODISHA DHRUTIRANI @ DHRUTIRANI SWAIN VS	OM SWARUP VS	// // 0
206	D-WP(C)/55405/2025 WP(C)/11165/2026	STATE OF ODISHA JUDHISTHIR KHUNTIA VS	DURGESH NARAYAN RATH VS	// // 0
207	D-WP(C)/16085/2026 WP(C)/11166/2026	STATE OF ODISHA SANJUKTA MAHUNTA VS	OM SWARUP VS	// // 0
208	D-WP(C)/14753/2026 WP(C)/11167/2026	STATE OF ODISHA JAGDISH SAGAR VS	BISWAJEET PATNAIK VS	// // 0
209	D-WP(C)/13977/2026 WP(C)/11168/2026	STATE OF ODISHA ARUN KUMAR SAHOO VS	KHAGESWAR BEHERA VS	// // 0
210	D-WP(C)/16089/2026 WP(C)/11169/2026	STATE OF ODISHA SUMITRA MALLICK VS	OM SWARUP VS	// // 0
211	D-WP(C)/15937/2026 WP(C)/11170/2026	STATE OF ODISHA SURESH CHANDRA DASH VS	IN PERSON VS	// // 0
212	D-WP(C)/9978/2026 WP(C)/11171/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD RAIRANGPUR BAR ASSOCIATION, MAYURBHANJ VS	BINAYA KUMAR MOHANTY VS	// // 0
213	D-WP(C)/10112/2026 WP(C)/11172/2026	STATE OF ODISHA LALITA SAHU VS	KUNAL KUMAR SWAIN VS	// // 0
214	D-WP(C)/14717/2026 WP(C)/11173/2026	STATE OF ODISHA HRUDANANDA MAHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
215	D-WP(C)/16067/2026 WP(C)/11174/2026	STATE OF ODISHA MINATI PRADHAN VS	OM SWARUP VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/13996/2026 WP(C)/11175/2026	SHIB SANKAR ACHARYA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
217	D-WP(C)/13475/2026 WP(C)/11176/2026	MURALIDHAR MOHANTI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
218	D-WP(C)/14095/2026 WP(C)/11177/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
219	D-WP(C)/55384/2025 WP(C)/11178/2026	BISHNUPRIYA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
220	D-WP(C)/16244/2026 WP(C)/11179/2026	SANGRAM KESHARI ROUSTRAY VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
221	D-WP(C)/15081/2026 WP(C)/11180/2026	GAURISHANKAR BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
222	D-WP(C)/14098/2026 WP(C)/11181/2026	SHYAM SUNDAR MOHARANA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
223	D-WP(C)/14033/2026 WP(C)/11182/2026	ALU KANDI VS STATE OF ODISHA	NARAYAN PRASA PARIJA VS	// 0 //
224	D-WP(C)/13491/2026 WP(C)/11183/2026	SANTOSH KUMAR PATEL VS SINDHU KUMAR NAIK	DEBASISH SAMAL VS	// 0 //
225	D-WP(C)/55388/2025 WP(C)/11184/2026	DAITARY BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
226	D-WP(C)/14812/2026 WP(C)/11185/2026	MADHABANANDA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
227	D-WP(C)/14041/2026	MANORAMA MOHARANA	RAJ KISHOR SWAIN	//

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	WP(C)/11186/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/13500/2026 WP(C)/11187/2026	BALLAVI NAIK VS KAILASH NAIK	DEBASISH SAMAL VS	// 0 //
229	D-WP(C)/55402/2025 WP(C)/11188/2026	DHANESWAR BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
230	D-WP(C)/14825/2026 WP(C)/11189/2026	MANOJ KUMAR PARHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
231	D-WP(C)/19683/2025 WP(C)/11190/2026	SUHASI NAYAK VS AUTHORIZED OFFICER PUNJAB NATIONAL BANK	SMITA RANJAN PATNAIK VS	// 0 //
232	D-WP(C)/13508/2026 WP(C)/11191/2026	SUMITRA PATEL VS LAXMIPRIYA PATEL	DEBASISH SAMAL VS	// 0 //
233	D-WP(C)/14167/2026 WP(C)/11192/2026	BIBHUTI BHUSAN DAS VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
234	D-WP(C)/14078/2026 WP(C)/11193/2026	MADHUSUDAN SAHOO VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
235	D-WP(C)/14238/2026 WP(C)/11194/2026	SUNITA BALIARSINGH VS ANNAPURNA FINANCE PVT LTD.BHUBANESWAR	SARAT CHANDRA MEKAP VS	// 0 //
236	D-WP(C)/16111/2026 WP(C)/11195/2026	BRAHMANANDA PANY VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
237	D-WP(C)/14391/2026 WP(C)/11196/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, MAGUSIRIA, MAYURBHANJUR VS STATE OF ODISHA	SUNIL KUMAR SWAIN VS	// 0 //
238	D-WP(C)/13863/2026 WP(C)/11197/2026	ANIL KUMAR GAUTAM VS	ABHISHEK SAHOO VS	// 0

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239	D-WP(C)/14485/2026 WP(C)/11198/2026	UNION OF INDIA M/S.GOURAHARI PRATIHARI, KANPUR, CUTTACK VS THE ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR	RAMESH CHANDRA JENA VS	// // 0 //
240	D-WP(C)/16135/2026 WP(C)/11199/2026	ABHISHEK MISHRA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
241	D-WP(C)/14395/2026 WP(C)/11200/2026	ARATI SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
242	D-WP(C)/16177/2026 WP(C)/11201/2026	PREMANANDA BEHERA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
243	D-WP(C)/14597/2026 WP(C)/11202/2026	RAJIB LOCHAN MENDALI VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
244	D-WP(C)/14420/2026 WP(C)/11203/2026	MANAS RANJAN JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
245	D-WP(C)/10322/2026 WP(C)/11204/2026	BINOD BHOI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
246	D-WP(C)/14609/2026 WP(C)/11205/2026	DIBYASINGH MAJHI VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
247	D-WP(C)/14166/2026 WP(C)/11206/2026	ASHIS RANJAN PRADHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
248	D-WP(C)/15277/2026 WP(C)/11207/2026	CHINTAN BRAHMA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
249	D-WP(C)/12776/2026 WP(C)/11208/2026	MANAS CHANDRA BEHERA VS UNION OF INDIA	SANGRAM KESHARI MISHRA VS	// 0 //

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250	D-WP(C)/12864/2026 WP(C)/11209/2026	AKSHAYA KUMAR JENA VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
251	D-WP(C)/13868/2026 WP(C)/11210/2026	PRITAM SOUMYA RANJAN SAHU VS BARSARANI SAHU	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT,GANJAM(Ganja CMC/0000016/2024
252	D-WP(C)/14866/2026 WP(C)/11211/2026	SATYAJIT PATRA VS STATE OF ORISSA	AJAYA KUMAR MOHARANA VS	// 0 //
253	D-WP(C)/15164/2026 WP(C)/11212/2026	ANUSAYA PATI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
254	D-WP(C)/14232/2026 WP(C)/11213/2026	SUNIL KUMAR SAHU VS UNION OF INDIA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
255	D-WP(C)/15167/2026 WP(C)/11214/2026	MAHESWAR PANI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
256	D-WP(C)/15168/2026 WP(C)/11215/2026	SARASWATI BARIK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
257	D-WP(C)/14887/2026 WP(C)/11216/2026	LAKHYAPATI SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
258	D-WP(C)/14750/2026 WP(C)/11217/2026	RABINDRA NATH SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
259	D-WP(C)/14877/2026 WP(C)/11218/2026	INDUMATI KACHHARIA VS MAHANADI COALFIEIDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
260	D-WP(C)/15218/2026 WP(C)/11219/2026	SHREE BALAJI ENGICONS LIMITED(SBEL) JHARSUGUDA VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	// 0 //
261	D-WP(C)/14069/2026	MANASH SAHOO	DINESH KUMAR MOHANTY	//

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	WP(C)/11220/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/15503/2026 WP(C)/11221/2026	AVIZEET CHANDRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
263	D-WP(C)/16184/2026 WP(C)/11222/2026	MANAS SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
264	D-WP(C)/14861/2026 WP(C)/11223/2026	UMAKANTA SI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
265	D-WP(C)/14948/2026 WP(C)/11224/2026	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
266	D-WP(C)/15370/2026 WP(C)/11225/2026	MANABODHA DEEP VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
267	D-WP(C)/16190/2026 WP(C)/11226/2026	SEKHAR CHANDRA KHAMARI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
268	D-WP(C)/15973/2026 WP(C)/11227/2026	SAISMITA NAYAK VS THE CHIEF MANAGER CUM AUTHORISED OFFICER, UNION BANK, KHURDA	SRIKANTA MAHUNTA VS	// 0 //
269	D-WP(C)/15122/2026 WP(C)/11228/2026	SUVRAJIT PARIDA VS THE DIRECTOR, LAND RECORDS, SURVEY AND CONSOLIDATION, ODISHA	DEVI PRASAD DASH VS	// 0 //
270	D-WP(C)/13856/2026 WP(C)/11229/2026	BASUKI NATH SHARMA VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
271	D-WP(C)/10702/2026 WP(C)/11230/2026	RAJ KISHORE DALABEHERA VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //
272	D-WP(C)/13279/2026 WP(C)/11231/2026	RAGHUNATH BEHERA VS	SANDHYARANI PANI VS	// 0

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273	D-WP(C)/13907/2026 WP(C)/11232/2026	STATE OF ODISHA BHAGABAN NAYAK VS UNION OF INDIA	ABHISHEK SAHOO VS	// // 0 //
274	D-WP(C)/15434/2026 WP(C)/11233/2026	TUSARA KANTA ROUT VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
275	D-WP(C)/12772/2026 WP(C)/11234/2026	BISWARANJAN PATRA VS UNION OF INDIA	SANGRAM KESHARI MISHRA VS	// 0 //
276	D-WP(C)/16415/2026 WP(C)/11235/2026	SHIV NARAYAN PATTNAIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
277	D-WP(C)/14144/2026 WP(C)/11236/2026	MANOJ KUMAR SWAIN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
278	D-WP(C)/16229/2026 WP(C)/11237/2026	SIBA PRASAD SINGH VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
279	D-WP(C)/15556/2026 WP(C)/11238/2026	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
280	D-WP(C)/16232/2026 WP(C)/11239/2026	ABHAY BEHERA VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
281	D-WP(C)/15301/2026 WP(C)/11240/2026	M/S BHUTIA CONSTRUCTION VS STATE TAX OFFICER ANGUL CIRCEL	KAJAL SAHOO VS	// 0 //
282	D-WP(C)/15730/2026 WP(C)/11241/2026	GADADHAR BISWAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
283	D-WP(C)/15731/2026 WP(C)/11242/2026	SURESH BISWAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //

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284	D-WP(C)/16172/2026 WP(C)/11243/2026	SUSHIL KUMAR SENAPATI VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
285	D-WP(C)/14591/2026 WP(C)/11244/2026	SURENDRA KUMAR BEHERA VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
286	D-WP(C)/15379/2026 WP(C)/11245/2026	KIRAN DEVI SURANA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	// 0 //
287	D-WP(C)/14147/2026 WP(C)/11246/2026	JANA SMALL FINANCE BANK LIMITED, CUTTACK VS THE STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
288	D-WP(C)/14870/2026 WP(C)/11247/2026	ROHITASWA NATH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
289	D-WP(C)/16224/2026 WP(C)/11248/2026	GAYADHAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
290	D-WP(C)/15412/2026 WP(C)/11249/2026	BHAMA SAHU @ PURNIMA SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
291	D-WP(C)/15499/2026 WP(C)/11250/2026	SHAKTI RANJAN MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
292	D-WP(C)/14874/2026 WP(C)/11251/2026	JOGESWAR DEO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
293	D-WP(C)/13032/2026 WP(C)/11252/2026	ARJUNA CHARAN MISHRA VS STATE BANK OF INDIA, BBSR	RAMANI KANTA PATTANAIAK VS	// 0 //
294	D-WP(C)/16307/2026 WP(C)/11253/2026	KALINGA KESHARI MOHANTY VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //
295	D-WP(C)/15658/2026	KARTIKA SINGH	SUBRATA PANDA	//

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	WP(C)/11254/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/15699/2026 WP(C)/11255/2026	SARMISTHA KUMARI MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
297	D-WP(C)/16081/2026 WP(C)/11256/2026	CREATION AND CREATION LIP., BARIPADA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
298	D-WP(C)/14977/2026 WP(C)/11257/2026	PREMALATA SAHOO VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	// 0 //
299	D-WP(C)/15583/2026 WP(C)/11258/2026	SHAIKH ASAF ALI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
300	D-WP(C)/15428/2026 WP(C)/11259/2026	MAA SUKIA BAUTI SACHOOL OF NURSING, DHENKANAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
301	D-WP(C)/15837/2026 WP(C)/11260/2026	NIRMAL KUMAR ACHARYA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
302	D-WP(C)/16258/2026 WP(C)/11261/2026	SUDHANSU SEKHAR SAHU VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
303	D-WP(C)/15835/2026 WP(C)/11262/2026	BHAJAN KUMAR LENKA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
304	D-WP(C)/15431/2026 WP(C)/11263/2026	COLLEGE OF NURSING AND HEALTH SCIENCE, KOMAPALLI, BERHAMPUR,GANJAM VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
305	D-WP(C)/15833/2026 WP(C)/11264/2026	SUSIL KUMAR NATHSHARMA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
306	D-WP(C)/16378/2026 WP(C)/11265/2026	VIJAY KUMAR VS	SASWATI MOHAPATRA VS	// 0

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307	D-WP(C)/16311/2026 WP(C)/11266/2026	UNION OF INDIA JAYA KRISHNA NAYAK VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// // 0 //
308	D-WP(C)/12922/2026 WP(C)/11267/2026	RAMAKANTA JENA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
309	D-WP(C)/15773/2026 WP(C)/11268/2026	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
310	D-WP(C)/13392/2026 WP(C)/11269/2026	CHINMAY ROUT VS DEEPAK KUMAR SAHOO	BHASKAR CHANDRA PANDA VS	// 0 //
311	D-WP(C)/13658/2026 WP(C)/11270/2026	SAMBIT KUMAR SAHOO VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	// 0 //
312	D-WP(C)/15776/2026 WP(C)/11271/2026	RAKESH BISWAL VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
313	D-WP(C)/15897/2026 WP(C)/11272/2026	ARPITA ARUNDHATI VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
314	D-WP(C)/16326/2026 WP(C)/11273/2026	M/S JAYCEE HOUSING PRIVATE LIMITED.,BHUBANESWAR VS STATE OF ODISHA	AVIJIT PAL VS	// 0 //
315	D-WP(C)/14495/2026 WP(C)/11274/2026	SHANKARSAN PRADHAN VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
316	D-WP(C)/11749/2026 WP(C)/11275/2026	ASHOK KUMAR MALLICK VS STATE OF ODISHA	CHIRANJEEV MOHAPATRA VS	// 0 //
317	D-WP(C)/14087/2026 WP(C)/11276/2026	KALPATARU MAHARANA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //

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318	D-WP(C)/13447/2026 WP(C)/11277/2026	BHARAT ENTERPRISES, BHADRAK VS BANK OF BARODA, BHADRAK BRANCH, BHADRAK	SUKANTA DALAI VS	// () //
319	D-ABLAPL/9927/2026 ABLAPL/4250/2026	SITU SWAIN VS STATE OF ODISHA	RAMAKANTA MISHRA VS	LAXMIJORE /49 /2026 () //
320	D-ABLAPL/10147/2026 ABLAPL/4251/2026	RABINDRA @ RASHMI RANJAN BARIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /375 /2024 () //
321	D-ABLAPL/10194/2026 ABLAPL/4252/2026	OMM PRASAD BARIK @ OMM BARIK VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	KONARK /53 /2026 () //
322	D-ABLAPL/9053/2026 ABLAPL/4253/2026	DEBARAJ BARAL VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	CHOUDWAR /160 /2026 () //
323	D-ABLAPL/9388/2026 ABLAPL/4254/2026	DIPAK KUMAR SENDEY VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	PAHALA /25 /2026 () //
324	D-ABLAPL/10422/2026 ABLAPL/4255/2026	PRAKASH MAHAKUR VS STATE OF ODISHA	RAMAKANTA MISHRA VS	LAXMIJORE /49 /2026 () //
325	D-ABLAPL/10425/2026 ABLAPL/4256/2026	PRAKASH SETHI VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	PATTAMUNDAI MODEL /80 /2026 () //
326	D-ABLAPL/9893/2026 ABLAPL/4257/2026	ASHOK KUMAR PRADHAN @ ASHOK PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BRAHMAGIRI /138 /2026 () //
327	D-ABLAPL/9202/2026 ABLAPL/4258/2026	KALANDI CHARAN MOHANTY @ KALU MOHANTY VS STATE OF ODISHA	PRATIK NAYAK VS	AIR FIELD P.S. /105 /2025 () //
328	D-ABLAPL/9670/2026 ABLAPL/4259/2026	SOUBHAGYA MOHARANA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /192 /2026 () //
329	D-ABLAPL/9884/2026	SAROJ @ SWARAJYA DAKUA	RAMESH CHANDRA PRADHAN	DHARAKOT PS /107 /2026

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	ABLAPL/4260/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/10426/2026 ABLAPL/4261/2026	RASHMI RANJAN MALLICK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	PATTAMUNDAI MODEL /376 /2025 () //
331	D-ABLAPL/9885/2026 ABLAPL/4262/2026	ARIYAN HATI VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	BADABAZAR /541 /2025 () //
332	D-ABLAPL/10427/2026 ABLAPL/4263/2026	KATHIA SETHY VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARAMBA /118 /2026 () //
333	D-ABLAPL/9894/2026 ABLAPL/4264/2026	MANAS CHANDRA SAHOO VS STATE OF ODISHA	MITU KUMAR BISWAL VS	BHARATPUR PS /136 /2026 () //
334	D-ABLAPL/9941/2026 ABLAPL/4265/2026	SRI GANDHARBA PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	RAMACHANDI /20 /2017 () //
335	D-ABLAPL/10370/2026 ABLAPL/4266/2026	SANATAN NAYAK @ SANATAN NAYAK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	/ /0 () //
336	D-ABLAPL/9623/2026 ABLAPL/4267/2026	LALIT NARAYAN MOHANTA @ LALIT KUMAR MOHANTA @ DEBU VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /71 /2009 () //
337	D-ABLAPL/10435/2026 ABLAPL/4268/2026	SATRUGHANA BAGHA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	SONEPUR /62 /2026 () //
338	D-ABLAPL/10317/2026 ABLAPL/4269/2026	SRIKANT MOHARANA @ SRIKANTA MOHARANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /74 /2026 () //
339	D-ABLAPL/10011/2026 ABLAPL/4270/2026	SANTOSH KHEMUNDU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /34 /2026 () //
340	D-ABLAPL/10440/2026 ABLAPL/4271/2026	BIMAL KUMAR PUNTIA VS	DIBYA JYOTI SAHOO VS	BHADRAK RURAL /262 /2026 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/10320/2026 ABLAPL/4272/2026	STATE OF ODISHA PRADEEP MAJHI VS STATE OF ODISHA	RUDRA MADHAB BISHWAL VS	// GOPALPUR /59 /2026 () //
342	D-ABLAPL/10472/2026 ABLAPL/4273/2026	BASANTA KUMAR BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /178 /2026 () //
343	D-ABLAPL/10473/2026 ABLAPL/4274/2026	MALATI MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	MURUDA /312 /2025 () //
344	D-ABLAPL/10032/2026 ABLAPL/4275/2026	ASHOK KHEMUNDU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /34 /2026 () //
345	D-ABLAPL/10504/2026 ABLAPL/4276/2026	BANTY @ ABANIRAY PARIDA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MAHAKALPARA /86 /2026 () //
346	D-ABLAPL/8694/2026 ABLAPL/4277/2026	SRADHANJALI SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHAULIAGANJA /109 /2026 () //
347	D-ABLAPL/10209/2026 ABLAPL/4278/2026	ATANU KUMAR NAYAK VS STATE OF ODISHA	BISWAJIT NAYAK VS	BADSAHI /80 /2026 () //
348	D-ABLAPL/10502/2026 ABLAPL/4279/2026	ARABINDA NAYAK VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	CHOUDWAR /544 /2025 () //
349	D-ABLAPL/10452/2026 ABLAPL/4280/2026	SUJIT KUMAR BASTIA VS STATE OF ODISHA	ASHOK DAS VS	PIPLI /218 /2026 () //
350	D-ABLAPL/7916/2026 ABLAPL/4281/2026	SAJIT KHAN @ SAJID VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	CHANDAKA P.S. /582 /2025 () //
351	D-ABLAPL/10463/2026 ABLAPL/4282/2026	PRASANTA KUMAR MISHRA @ PRASANT MISHRA VS STATE OF ODISHA	NILAM SWAIN VS	MAHILA P.S.(BBSR) /111 /2026 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/10465/2026 ABLAPL/4283/2026	MD AJHA RUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /1033 /2025 () //
353	D-ABLAPL/10466/2026 ABLAPL/4284/2026	MD AJHA RUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /322 /2025 () //
354	D-ABLAPL/10361/2026 ABLAPL/4285/2026	PAPU BARIK VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BADAGODA P.S. /144 /2026 () //
355	D-ABLAPL/10455/2026 ABLAPL/4286/2026	RASHMIKANT DAS @ BABUL VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /372 /2025 () //